

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, COURT No- II**

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**(28) C.P.(IB)-3908(MB)/2018**

**Ganpati Industrial Pvt Ltd**

**V/s**

**Larsen & Toubro Ltd.**

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**Dated 5th April, 2021**

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**ORDER**

The matter is taken up through Virtual Hearing. Ld. Counsel Mr. Rashid Boatwalla appeared for the Respondent. Due to paucity of time the matter could not be taken up. List the matter on **3<sup>rd</sup> May 2021**.

Sd/-

**MOHAMMED AJMAL**

**Member (Judicial)**

*ANKIT*

Sd/-

**RAVIKUMAR DURAISAMY**

**Member (Technical)**